

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.01.2023** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 89/2022 & IA No.197, 198, 250, 251 & 709/ 2022	Precious Energy Holding Limited BV1 Vs State Bank of India & Anr	Dr. R.Maheswari	Ms. Vidyalakshmi Vipin- R1 Mr. T.Ravichandran R2

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Shri Rakadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd.	Mr. Rishabh Gupta	
3	Comp App (AT) (CH) (Ins) 442/2022 & IA No. 1117/2022	Vinod Kothari Vs Vikas Gupta RP, M/s. Kamachi Industries Limited	Mr. Alladi Rahul	
4	Comp App (AT) (CH) 125/2022 & IA No. 1084 & 1085/2022	TR Sanu Vs Bhoomika Digital Cable Services Pvt. Ltd.	Mr. PG Jayashankar	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805111/00687/2021 (Diary No. 771/2021)	Skylark Ithaca Buyers Welfare Association Vs Ithaca Estates India Pvt. Ltd.	Mr. Arun Karthik Mohan	

6	9805111/01035/2021 (Diary No. 813/2021)	Directorate General of Goods and Services Vs M/s Aaradhya Steel Pvt. Ltd.	Dr. Piyush Badhe	
7	9805130/01430/2021 (Diary No. 823/2021)	Mr. KCM Kumar Vs IDBI Bank Ltd & 2 Ors	Mr. P Vikram	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & Ors & 10 Ors	Mr. Balaji Srinivasan	Mr. A Murali Mr. Shantanu Singh
9	TA (AT) No. 128/2021 (CA (AT) No. 67/2019)	Neelam Dhawan & Anr. Vs The Registrar of Companies Bangalore Karnataka & Anr WITH	M/s Varuna Bhanrale	
10	TA (AT) No. 129/2021 (CA (AT) No. 68/2019)	Som Prakash Satsangi Vs The Registrar of Companies Bangalore Karnataka & Anr.	M/s Varuna Bhanrale	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) & IA No.254/2022	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
12	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy Mr. Yashraj Singh Deora- R13

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 228/2022 & IA No. 486, 487, 488/2022	M/s. D.J. Laboratories Vs. Kerala Medical Services Corporation Ltd.	Mr. Kumarpal R. Chopra	

14	Comp App (AT) (CH) 98/2022 & IA No 810,811 & 812/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	
15	Comp App (AT) (CH) (Ins) No. 403/2022 & IA No. 978, 979 & 980/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1
16	Comp App (AT) (CH) (Ins) No. 425/2022	Hemant & Co. Vs Rasi Travels And Cargo Pvt Ltd	Mr. Pawan Jhabakh	Mr. Chandramouli Prabhakar
17	Comp App (AT) (CH) (Ins) No. 410/2022 & IA No. 1005 & 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
18	Comp App (AT) (CH) (Ins) No. 112/2022 & IA No. 262 & 263/2022	Srinivasa Ediffice Private Limited Vs ECI Infra Towers Company Pvt Ltd	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
19	Comp App (AT) (CH) (Ins) No.153/2022 & IA No. 358 & 359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors	Mr. Abhishek Jenasenan	Mr. T Sai Krishnan- R2 Mr. P Soma Sekar Reddy- R3
20	Comp App (AT) (CH) No.59/2022 & IA No. 666/2022	Smt Kodali Vijaya Rani Vs Quantum Build Tech Llimited & 8 Ors	Mr. K Rajendran	Mr. Jerin Asher Sojan R2 & R9
21	Comp App (AT) (CH) (Ins) No. 127/2022 & IA No. 298 & 299/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr.Aravind Rajagopal	Mr. T Ravichandran- R1 Mr.Sandeep Bajaj- R2 Mr. Asav Rajan- R3

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 101/2022 & IA No.230/2022 & Contempt Case 3/2022 & 1016/2022	Er.Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran RP	Mr. Pawan Jhabakh	Mr.S. Sathyanrayanan
23	Comp App (AT) (CH) (Ins) 257/2022 & IA No 541,542,543/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Ors	Mr. Bommineni Vivekananda	Mr. Rohan Kothari - R1
WITH				

24	Comp App (AT) (CH) (Ins) 259/2022 & IA No 549,550,551/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari - R1
25	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020)	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree for R1 Ms. Megha Karnwal for R4 Mr. Sanyat Lodha Mr. Anant Merathia & Ms.Hima Bharadwaj – R8
26	Comp App (AT) (CH) (Ins) No 330/2022	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. Raj kumar Jhabakh	Mr. Vikram Veerasamy

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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